

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 28th MARCH, 1980.

NOTIFICATION
(INCOME-TAX)

No.3225(F.No.188/2/80-IT(AI): In exercise of the powers conferred by Section 126 of the Income-tax Act, 1961(43 of 1961), the Central Board of Direct Taxes hereby makes the following additions to the Corporate Divisions mentioned under Col.2 of the Schedule to its, Notification No.3039(F.No.183/211/73-IT(AI) dated 30th October, 79.

<u>CORPORATION DIVISION NO.</u>	<u>NAME OF THE DIVISIONS</u>
53	Chetput.
54	Nunganbakkam.
56	Thousand Lights West.
57	Thousand Lights East.
60	Royapattah.
62	Dr. Ambechkar Nagar (Purasawalka High Road only).

This notification shall take effect from 1.4.80.

Sd/-
(B.M. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

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2. Directors of Ins.(IT)/(R&S)/(P&FR)/(Inv.), New Delhi.
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8. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-
(B.M. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE


(V.R. BHARGAVA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

No. CC/IT(AI)/3029/966/RSP/80.

* SHARMA *